

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : G Prathiba
Vs
Caliber Interconnect Solutions Pvt Ltd & 5 ors

MAIN PETITION NUMBER : CP/51(CHE)/2022

(IA/MA) APPLICATION NUMBERS
IA/130(CHE)/2023

ORDER

Present: Ld. Counsel Ms. Apranji for the Applicant.

Ld. PCS. Dr. K S Ravichandran for the Respondents No. 1, 2, 4
and 5.

Respondent No. 3 is ex-parte.

Reply filed by the Respondent vide SR. No. 967 dated 20.03.2024.

List the petition and the application for hearing on **26.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)